

## RAJYA SABHA

Thursday, the 26th March, 1970/5th  
Chaitra, 1892 (Saka)

The House met at eleven of the clock,  
MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

\*596. [The questioner (Shri N. Sri Rama Reddy) was absent. For answer, vide col. 29-30 infra.]

\*597. [The questioner (Shri M. P. Bhargava) was absent. For answer, vide col. 30 infra.]

\*598. [The questioner (Shri Sitaram Jaipuria) was absent. For answer, vide col. 30 infra.]

\*599. [The questioner (Shri S. K. Vaishampayan) was absent. For answer vide col. 31 infra.]

\*600. [The questioner (Shri A. D. Mani) was absent. For answer, vide, col. 31 infra.]

### CONTRACT OF UNDERGROUND NAGAS WITH GOVERNMENT OF NAGALAND

\*601. DR. SALIG RAM : †  
SHRI KRISHAN KANT :  
SHRI ARJUN ARORA :

Will the Minister of EXTERNAL  
AFFAIRS be pleased to state :

(a) whether the underground Nagas have recently tried to establish contacts with the Government of Nagaland; and

(b) what advice the Government of Nagaland have given to the Government of India for holding further talks with the underground Nagas?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government of India are not aware of any efforts by the hard core of the Underground Nagas to establish contacts with the Government of Nagaland. On the other hand, Ministers, MLAs and other public men of Nagaland have from time to time made efforts to acquaint the Underground Nagas with the realities of the present day situation in Nagaland.

†The question was actually asked on the floor of the House by Dr. Salig Ram.

(b) Government have made their position clear on the question of holding of further talks with Underground Nagas, on several occasions in the past. A solution of the Naga problem was reached with the Naga leaders in 1960 and Government do not intend holding any further political talks with the Underground Nagas. When law and order is fully restored, further implementation of the agreement reached with the Naga leaders in 1960 can be gone into.

Nagas, as Indian citizens, may, however, make suggestions for the betterment of Nagaland to the Governor and the Government of Nagaland.

DR. SALIG RAM : Will the hon'ble Minister be pleased to state whether there is any change in the attitude of the underground Nagas after the arrest of their self-styled General, Mow Angami? If so, what are the conditions they have now offered for a permanent settlement with India? May I also know whether the Government of India is aware of the facts stated by Mr. Mow Angami that China had offered some help on certain conditions but that was not acceptable to the Nagas? May I know what steps the Government of India propose to take to avoid such unhealthy and hostile activities of the neighbouring State?

SHRI SURENDRA PAL SINGH : Sir, the overall situation in Nagaland is very much better now. As for the change in the position of the underground Nagas is concerned, certain changes have taken place which have been made known to the House on a number of occasions. Because of a split among the underground Nagas, and because of a number of measures taken by the Nagaland Government there is now a kind of demoralisation in the ranks of the underground. Therefore, the position is better.

In regard to the help offered by China, this has already been disclosed by the Government that this is a development which we do not relish or like. But things are better. We are doing our best to prevent the underground Nagas from going to China for getting arms aid.

DR. SALIG RAM : May I know, Sir, whether the Government of India is contemplating some special status for Nagaland within the Indian Union and

whether the Government of India is also thinking of extending the cease-fire in Nagaland for some more period?

**SHRI SURENDRA PAL SINGH :** The question of any special status does not arise. Nagaland is an autonomous State. They have their own Legislature and a separate entity. I do not see what more we can do. I have merely said in the statement that there are one or two unfulfilled things in the 1960 agreement. These matters can be gone into after normal conditions have been established.

**SHRI KRISHAN KANT :** May I know, Sir, from the Government whether they are aware that the Government of Nagaland and the Chief Minister there are very unhappy with the attitude of the Government of India because they feel that the Governor of Nagaland is interfering too much and that it is on the advice of the Governor of Nagaland only that the Government of India is moving? The Government of Nagaland wants to resume talks with the underground Nagas because they have in a resolution decided that a solution acceptable to all the political elements would be acceptable and, therefore, they want further negotiations, but the Governor is giving some different reports.

Is it also not a fact that the Government of Nagaland wants that the movement of the army should be stopped because that interferes with the creation of a proper atmosphere? The Government of Nagaland wants that the army should be a standby only and should interfere only when the Government of Nagaland wants and not otherwise.

**SHRI SURENDRA PAL SINGH :** Sir, the relations between the Governor and the Government of Nagaland are quite normal. We have not heard of any kind of complaint from the Nagaland Government. As regards sending Forces for operations they are being sent under the advice of the Governor but the viewpoint of the State Government is always taken; the State Government is kept in touch. We are not trying to do anything against their wishes.

In regard to resumption of talks with the underground Nagas, these are continuing between the Naga leaders and

underground Nagas. The Nagaland Government feels that so long as some people from that State are still living in forests and carrying on violent activities, the problem does exist. As far as the Government of India is concerned, we have stated categorically that the problem does not exist though some small matters are still there which can be thrashed out, between the Government of Nagaland and the Naga people.

**SHRI KRISHAN KANT :** Will the Government of India find out from the Chief Minister of Nagaland whether he is really satisfied? My information is that he is very much dissatisfied with the attitude of the Government of India and the Governor.

**MR. CHAIRMAN :** All right.

**SHRI R. T. PARTHASARATHY :** In view of the fact that the underground Nagas are under the Chinese sphere of influence and are receiving help in the form of arms and ammunition from China which works in the interest of the underground Nagas, I would like a categorical assurance from the Government that they would on no future date have any negotiations with the underground Nagas?

**SHRI SURENDRA PAL SINGH :** Sir, contacts between the underground Nagas and China is a thing on which we have already expressed our views. We decry it; we do not like it, and we are doing everything possible within our power to prevent their getting in touch with the Chinese. To a very large extent we have succeeded in preventing their going to China for arms aid.

As regards negotiations with the underground Nagas, I have already said in my main reply that there is no proposal with the Government of India to resume any contacts with the underground Nagas.

**श्री सुन्दर सिंह भंडारी :** क्या यह बात सच है कि विद्रोही नगाओं की बातचीत सीधे केन्द्रीय सरकार से होती थी और नगालैण्ड की सरकार के साथ विद्रोही नगा बात करने के लिये तैयार नहीं थे । तो क्या केन्द्रीय सरकार ने नगालैण्ड की सरकार को मजबूर किया है कि वह विद्रोही नगाओं से बातचीत करे ।

दूम्परे, क्या यह बात सच है कि केन्द्रीय सरकार की सनाए या वहाँ पर शांति कायम करने वाला दल जब विद्रोही नगाओं को काबू में लाने की स्थिति में आ रहा है तो अब विद्रोही नगाओं ने नगालैण्ड की सरकार को बीच में डाल कर, जिससे केन्द्रीय शासन वहाँ पर उतना प्रभावी न रहे या वहाँ पर शांति कायम करने के प्रयासों में रुकावट पैदा की जाय, इसलिये नगालैण्ड की सरकार के द्वारा यह बातें कहलवाना शुरू किया है ?

तीसरे, जिस आधार को लेकर हमने मेघालय बनाया पर उसके अब केवल दो जिले रह गये, स्वयं में वह अपंगु राज्य है, तो उसको नगालैण्ड के साथ जोड़ कर पूरे ट्राइबल क्षेत्र के लोगों की भलाई की योजना एक इकायी के द्वारा की जाये, क्या इस संबंध में केन्द्रीय सरकार सोच विचार करेगी ?

**श्री सुरेन्द्र पाल सिंह :** सभापति महोदय, यह सही है कि पहले शुरू में कुछ बातें अंडरग्राउण्ड नगा और सेन्ट्रल गवर्नमेंट के दमियान यहाँ दिल्ली में हुई थीं और अब वह बातचीत सब बंद हो गई है लेकिन यह सही नहीं है कि हमने किसी किस्म का नगालैण्ड गवर्नमेंट पर जोर डाला है कि वह बात शुरू करें और पहले भी जो बातचीत होती थी तो ऐसा नहीं है कि हमने कभी नगालैण्ड गवर्नमेंट को न बतलाया हो क्या बातें हुई हैं या नहीं हुई हैं। उनको हमसे इस बारे में मालूम होती रही है।

जो पौइन्ट माननीय सदस्य ने बतलाया कांटेग्रुअस एरियाज का, जो...

**श्री सुन्दर सिंह भंडारी :** बीच में एक पौइन्ट आपने छोड़ दिया, कि नगालैण्ड की सरकार को आज वह बीच में इसलिये ला रहे हैं ताकि केन्द्र के द्वारा उस क्षेत्र में शांति कायम करने की बातें जो प्रभावी हो रही थीं वह नगालैण्ड की सरकार के कहने से मंथर कर दी जायें।

**श्री सुरेन्द्र पाल सिंह :** सभापति महोदय, बातचीत तो वह नगालैण्ड से इसलिये करना चाहते थे क्योंकि प्राबलम अभी भी जारी है

हालांकि हमारे अपने नुक्तेनिगाह से कोई बड़ा प्राबलम नहीं रहा है। लेकिन नगालैण्ड गवर्नमेंट का ऐसा खयाल है कि जब तक जंगलों में इस तरह से लड़ाई झगड़ा चलता रहेगा तब तक प्राबलम बना रहेगा। तो वह अपने तरीके से उसको सुलझाने की कोशिश कर रहे हैं। तो उसमें हम नहीं कोई बाधा डालना चाहते हैं, अगर वह कोशिश कर रहे हैं तो...

**श्री सुन्दर सिंह भंडारी :** क्या नगालैण्ड की सरकार सुलझाना चाहती है ?

**श्री सुरेन्द्र पाल सिंह :** हां, नगालैण्ड सरकार यह चाहती है कि जो नगा विद्रोही जंगलों में हैं, लड़ाई कर रहे हैं, इस तरह की चीज बंद हो जानी चाहिये और वे अपने तरीके से कोशिश कर रहे हैं। अपने मिनिस्टर्स को भेजते हैं, एम० एल० एज० को भेजते हैं, और उन्हें समझाते हैं कि उनकी भलाई और बेहतरी इसी में है कि वे उनकी बात को मंजूर कर लें और जैसे और नागरिक रहते हैं वैसे ही वे भी रहें।

इसमें काफी सफलता मिली है और उम्मीद है कि इसमें कामयाबी हो जायेगी।

तीसरा सवाल जो कांटेग्रुअस एरिया के बारे में पूछा था, इसके बारे में पहले ही अज्र कर चुका हूँ कि जब नार्मल्सी आयगी तो इस मामले के बारे में दुबारा सोचा जा सकता है।

**SHRI A. G. KULKARNI :** May I know whether it is not a fact that there is necessity, as pointed out by the Government of Nagaland, to have contacts with the Naga people living in the forest areas so that a better approach, better living conditions and a better dialogue will create confidence in them and peace will come to Nagaland? If so, why is the Government not encouraging these people, the Government of Nagaland, to have a dialogue with the Underground Nagas so that they can be brought back into the mainstream of life? Secondly, I want to know whether in the new situation there, as was pointed out previously, certain extremist Nagas are smuggling arms and supplying them to certain Naxalite people in West Bengal. If so, now that

there is President's rule in West Bengal, will the Government draw the attention of the Governor to the danger of such contacts which are detrimental to the nation's security?

**SHRI SURENDRA PAL SINGH :** Sir, I have already said that the Chief Minister of Nagaland and other leaders of Nagaland Government are taking certain steps to contact some of the hard core elements of the Underground movement in Nagaland. They are trying to contact them to tell them that it is in their own interest to come overground and start living a normal life. And this process is going on. We are not coming in the way. I only said that we have nothing to talk about with the Underground Nagas; that is what I have said. If the Nagaland leadership wants to do this, they are welcome to do it. As regards supply of arms through Nagaland to the Naxalites, I have no information.

**SHRI M. VERO :** Is it not a fact that the ruling party of Nagaland has made it very clear that a political solution acceptable to all concerned should be worked out with the co-operation of all sections of the Naga people, including the Underground? Is it also not a fact that the Chief Minister of Nagaland has stated more than once that the only answer to the Nagaland problem is to find out a satisfactory political settlement acceptable to all concerned? On the other hand, the Government of India has repeatedly said on the floor of this House that there will be no further talks with the Underground? The House should know, and I would like to be enlightened, as to which stand out of the two is correct. If the latter is correct, is it not a fact that the Government of India has taken a stand quite contrary to the stand of the Government of Nagaland? Secondly, it has been stated time and again on the floor of this House that the Government of India was seeking the advice of the Governor of Nagaland and Assam for Nagaland affairs. I would like to be enlightened as to whether the Government of India was attempting to build up the image of the Governor and thereby undermining the position of the Chief Minister of Nagaland, who is an elected member and leader of the ruling party, by seeking advice only from the Governor. And is it not a fact that the Chief Minister of Nagaland feels that

he is being bypassed by the Government of India in regard to the Nagaland problem which is his direct concern?

**SHRI DINESH SINGH :** Sir, there is no question of bypassing the Chief Minister of Nagaland or ignoring his views or wishes. We have very active consultation with the Government of Nagaland. We are giving full support to the Government of Nagaland. Of course, the Governor himself is also in very close consultation with the Chief Minister and the Government of Nagaland. And I would say that the arrangement of exchanging views and working together is working very well.

#### REQUIREMENT OF POWER DURING THE FOURTH PLAN

\*602. **SHRI KRISHAN KANT :**†  
**SHRI BHUPESH GUPTA :**  
**SHRI ARJUN ARORA :**

Will the PRIME MINISTER be pleased to state :

(a) whether the Planning Commission have matched the requirement of power for the various projects in the Fourth Five Year Plan with the power targets fixed in this plan; and

(b) if so, how do they compare?

**THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) :** (a) Yes, Sir.

(b) Within the outlays available in the State's Plan and Centre's Plan for power development it is anticipated that 23 million kW of installed capacity will be achieved by the end of 1973-74. This capacity is expected to meet the energy demands of all industries irrigation pumpsets and other consumption.

**SHRI KRISHAN KANT :** May I know whether it is not a fact that an inter-ministerial study group had recommended that for fulfilling the industrial, agricultural and other targets in the Fourth Five Year Plan, 26 million kW is the minimum energy required by 1973-74? If so, since the revised target will fall short of it by 3 million kW,

†The question was actually asked on the floor of the House by Shri Krishan Kant.